

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 221 OF 2015 &  
IA NO. 359 OF 2015**

**Dated: 11<sup>th</sup> May, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Silvassa Industries Association & Ors. .... Appellant (s)  
Versus  
Joint Electricity Regulatory Commission & Anr. .... Respondent (s)**

Counsel for the Appellant(s) : Mr. Mubund P. Unni

Counsel for the Respondent(s) : Mr. Roheel Kohli for R-1

**ORDER**

List the matter on **18.07.2016**. In the meantime, pleadings be completed.

**(I.J. Kapoor)  
Technical Member  
ts/dk**

**(Justice Ranjana P. Desai)  
Chairperson**